

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1278/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES: Deepak Pednekar
V/s.
Rite Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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38	Adv. Dehwan Varale	For petition	
	Mr. Vilas Phuria	Administrative.	

ORDER

T.C.P. No.1278/I &BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. From the side of the Respondent/Debtor one of the Administrative is present.
3. He undertakes to file "Consent Terms on or before the next date of hearing.
4. Under the circumstances the matter is adjourned to **05.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
14.08.2017

Sd/-

M.K. Shrawat
Member (Judicial)